

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 10/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: M/s. Lasa Supergenerics Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Ajit Singh Rawat	Advocate for Petitioner	

Common Order

CSP No.5/230-232/NCLT/MB/MAH/2017
CSP No.6/230-232/NCLT/MB/MAH/2017
CSP No.7/230-232/NCLT/MB/MAH/2017
CSP No.8/230-232/NCLT/MB/MAH/2017
CSP No.9/230-232/NCLT/MB/MAH/2017
CSP No.10/230-232/NCLT/MB/MAH/2017

On the request made by the Petitioner Counsel, this Bench hereby directs
RD/OL of Mumbai, to file their Reports within 15 days hereof.

List this matter for hearing on 2.3.2017.

Sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)